

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI
Cause List dated 10.06.2020**

MORNING SESSION			
CIVIL			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
1	R.A. 15006/2019	K.S. Narayanaswamy	H.V. Harish D.N.N.
2	R.A. 15007/2019	K. Shivashankar	H.V. Harish D.N.N.
3	R.A.15008/2019	D.N. Nagaraju	H.V. Harish K.S.N.
4	R.A. 15013/2018	B.S. Nagaraj	D.L.
5	R.A. 15014/2018	B.S. Nagaraj	D.L.
6	R.A. 15028/2019	D.N. Jayaram	V.V.G. M.J.
7	R.A. 15044/2017	S.K. Srinivas	M.S.
CRIMINAL			
OBJECTION			
8	CrI.Misc.15066/2020	Niranjan	P.P.
9	CrI.Misc.15067/2020	S.V. Sridhar	P.P.
10	CrI.Misc. 15068/2020	Rakshit K.N.	P.P.
AFTERNOON SESSION			
CIVIL			
Sl.No.	Case Numnber	Petitioner's Advocate	Respondent's Advocate
11	R.A. 15053/2018	L. KrishnojiRao	K.S.S.
12	R.A. 15004/2019	B.M. Lokesh	G.K. N.S.
13	R.A. 15026/2019	Fayaz Khan	H.V.K.
14	M.A.15030/2019	A.R.S.R.	J.C.K.
ORDERS			
15	CrI.Misc.15063/2020	A.R.S.R.	P.P.
16	CrI.Misc.15065/2020	A. Nandish	P.P.
JUDGEMENT			
17	M.A.15077/2019	H.S. Chandraiah	
18	M.C.15101/2020	G. Chandrashekaraiah	
19	M.A.15095/2019	A.R.S.R.	
20	P & SC 15014/2019	L. KrishnojiRao	

In the court of II ADDITIONAL SENIOR CIVIL JUDGE &
J.M.F.C., DEVANAHALLI, Cause List, Dated 10-06-2020.

MORNING SESSION	
HEARING	
Case No.	Plaintiff/Defendants Name
1. O.S. 236/13	Manjunath V/s Sreenivasa
2. O.S. 1637/06	Ramaiah V/s Channappa
3. O.S. 506/09	Chikka Venkatamma V/s Narasamma
4. O.S. 559/09	Sarvesh V/s Pushpamma
5. O.S. 1135/06	Lakshamma V/s Pedakka
6. O.S. 1380/06	Doddamunishamappa V/s Sampangappa
7. O.S. 1500/06	Venkatesh Murthy V/s Ammakka
8. O.S. 361/20	Dinesh V/s Jabbar
9. O.S. 430/19	M.Raja V/s Narayanaswamy
10. O.S. 1618/06	Kempamma V/s Ammayamma
AFTERNOON SESSION	
Hearing	
1. O.S. 27/06	Krishnappa V/s Narayanappa
2. O.S. 1134/06	Nagarathamma V/s Arasegowda
3. O.S. 300/08	Narendra V/s Rajanna
4. O.S. 7/10	Padma V/s Narayanappa
New Suits	
5. O.S. Doddanna V/s	C.M.Manjula
6. O.S. Narasamma V/s	Kadriyappa
7. O.S. Ammayamma V/s	Goravappa
8. O.S. B.E.Nagabhushana V/s	Erappa
9. O.S. Munithayamma V/s	Lakshamma
10. O.S. Munigejjalappa V/s	Mallappa

(RAJASHEKAR)
II Additional Senior Civil Judge and J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
28-05-2020 issued by Hon'ble High Court of Karnataka.